

'A'

O.A.208/89

Serial No. of Order	Date of Order	Order with Signature
16	6-2-90	<p>Heard learned Counsel for both sides on merit along with O.A.129/89. Hearing is concluded. Judgment is reserved.</p> <p>Mr. ✓ Member(s)</p> <p><i>Baruwa</i> Vice-Chairman</p>
17	9.2.90	<p>Judgment is pronounced in open court vide separate sheets attached to the case record of O.A.129 of 1989. This application is disposed of with the observations made in the common judgment. No costs.</p> <p><i>Baruwa</i> Vice-Chairman</p> <p>Mr. ✓ Member (Judicial)</p> <p><i>Baruwa</i> <i>Wadhwa</i></p>